

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.626
CP-108/66/ND/2022

IN THE MATTER OF:

M/s. BNT Media and Entertainment Ltd.

...APPLICANT

Vs

ROC

...RESPONDENT

Section

U/s 66 of Comp. Act, 2013

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Mr. Dushyant Swaroop with Mr. Y. K.
Goel, Advs.**

For the RD

:Adv Aakash Sharma

ORDER

Due to paucity of time, matter is adjourned to **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)